

during 1965-66 is given below:

	(Tonnes)
Black wire	57,442
Galvanised wire	
(i) Telegraph	445
(ii) Others	27,678
High carbon	22,083
Total	107,648

(b) The quantity and value of the various types of steel and alloy steel wires imported during 1965-66 are furnished below:

Category	Quantity in tonnes	Value in thousand Rs.
Electrode Quality	585	810
Galvanised W.R.	18,512	19,725
Others not of high carbon alloy steel	13,406	15,837
Of High Tensile quality	4,128	5,044
Others of High Carbon Steel	5,357	9,899
Others of allow steel	386	1,734
Total	42,374	53,049

(c) India still imports wire thinner than 22 SWG partly because the production is not enough to meet the demand and partly because some of the special qualities are not produced in the country.

(d) Generally speaking and in majority of cases, fine wires are drawn by WET process.

#### Steel Casting Industry

**3545. Shri Yashpal Singh:** Will the Minister of Industry be pleased to state:

(a) whether it is a fact that electric arc furnaces upto the steel casting capacity of 10 tons are manufactured in India;

(b) whether it is also a fact that in spite of the steel casting industry

being delicensed the furnace manufacturers still need priority sanction from Government for the sale of their furnaces; and

(c) if so, the relief accruing to the steel casting industry on its being put on the list of delicensed industries?

**The Minister of Industry (Shri D. Sanjivayya):** (a) Yes, Sir

(b) and (c). The necessity of obtaining a priority sanction any longer, by furnace manufacturers for the sale of furnaces is under consideration.

#### Import of Galvanised Wire

**3546. Shri Ku. Sivappaghasan:** Will the Minister of Iron and Steel be pleased to state:

(a) the quantity and value of galvanised wire being imported in India from different countries;

(b) whether Government do not grant permission for producing galvanised wire in India on account of shortage of lead and zinc which are imported from abroad;

(c) whether it is a fact that lead and zinc needed for producing galvanised wire do not cost more than 5.7 per cent of the value of galvanised wire; and

(d) whether the import of galvanised wire instead of import of zinc and lead means unnecessary wastage of foreign exchange and the steps proposed to be taken in the matter?

**The Minister of Iron and Steel (Shri T. N. Singh):** (a) A statement showing import of Galvanised wire into India from different countries during 1965-66 is laid on the Table of the House. [Placed in Library. See No. LT-6938/66].

(b) to (d). Further capacity for galvanised wire is not being created at present not only on account of shortage of lead and zinc but also because of want of sufficient foreign

exchange for the import of the requisite quality of wire rods. Certain specific types of galvanised wire have been imported taking into account the indigenous capacity for production of such wire. The general position is being reviewed from time to time

#### Loss at Durgapur Steel Plant

3547. **Shri P. C. Borooah:**  
**Shri Prakash Vir Shastri:**  
**Shri Hukam Chand**  
**Kachhaviya:**  
**Shri Onkar Lal Berwa:**  
**Shri Alvares:**  
**Shri Jagdev Singh**  
**Siddhanti:**  
**Shri Bade:**  
**Shri Yudhvir Singh:**  
**Shri Kashi Ram Gupta:**

Will the Minister of Iron and Steel be pleased to state:

(a) whether it is a fact that the Durgapur Steel Plant is suffering a loss of Rs 25 lakhs per day owing to labour unrest; and

(b) if so, the steps taken to normalise the labour relations there?

**The Minister of Iron and Steel (Shri T. N. Singh):** (a) and (b). During the recent labour unrest at Durgapur there was stoppage of work for some days and consequent loss of production. It is not possible to give exact figures of loss suffered. But there was of course total loss of production on a number of days, and a reduction in production upto the time, full normal production could be resumed. The average production is of the order of 3,300 tons of hot metal per day.

**Mr. Deputy-Speaker:** Now, papers to be laid on the Table. Shri Pathak.

12.14 hrs.

#### RE. ARRESTS OF GOLDSMITHS

**श्री मधु लिमये (मुंगेर):** अध्यक्ष महोदय, मेरा निवेदन है। मेरा निवेदन यह है कि इधर सात-आठ रोज से इतने तार हमारे पास स्वर्णकारों के सवाल को ले कर आ रहे हैं और

आज अखबारों में खबर आई है कि कांग्रेस वकिंग कमेटी की बैठक हुई है जिसमें सचिन चौधरी साहब ने इस का विरोध किया है। मेरी आपसे प्रार्थना है कि ता० 3 को बहस तो होगी, लेकिन ये लोग यहां पर अनशन कर रहे हैं, गिरफ्तार हो रहे हैं। अगर मर जायेंगे तो झंझट हो जायेगी और फिर इस को लेकर बड़ा असन्तोष फैलेगा। क्या सरकार इस पर जल्दी विचार कर के कोई फैसला सदन के सामने रखेगी ?

**Mr. Deputy-Speaker:** Order, order. Matters cannot be raised like this. He should give notice.

**Shri S. M. Banerjee (Kanpur):** It is about the release of those persons.

**श्री मधु लिमये:** यह तो विनती है।

**Mr. Deputy-Speaker:** I will convey your prayer to the Government.

**Shri Vasudevan Nair (Ambalazhuzha):** Sir, the Prime Minister said that the question of their release will be considered. Why should they give promises like that if they cannot fulfil or honour them? The Prime Minister clearly stated. (Interruptions).

**Mr. Deputy-Speaker:** Order, order. I have already said that I will convey this to the Government. Now, papers to be laid on the Table. Shri G. S. Pathak.

12.16 hrs.

#### PAPERS LAID ON THE TABLE

#### ANNUAL REPORT ON ADMINISTRATION OF COMPANIES ACT

**The Minister of Law (Shri G. S. Pathak):** I beg to lay on the Table a copy of the Annual Report on the working and administration of the Companies Act, 1956, for the year ended the 31st March, 1960, under section, 638 of the said Act. [Placed in Library. See No. LT-21/66].